

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1082  
ANSWERED ON:25.11.2009  
MINORITY EDUCATION INSTITUTES  
Ray Shri Rudramadhab

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of the Minority Education Institutions functioning in the country, State-wise;
- (b) whether the Government proposes to set up more Minority Education Institutions in the country;
- (c) if so, the details thereof, State-wise, location-wise;and
- (d) the measures being taken by the Government to give more autonomy to Minority Education Institutions?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c) Minority status to educational institutions is given by the designated authorities of State/Central Government under whose jurisdiction institution falls. List of educational institutions recognized as minority institutions by various States is not maintained centrally. Central Government has recognized following institutions as minority educational institutions:-

1. Jamia Hamdard,

2. Allahabad Agricultural Institute,

3. Karunya University Coimbatore and 4. Aligarh Muslim University (which is under challenge before the Hon'ble Supreme Court).

(d) In order to make the procedure of giving minority status hassle free and protect their autonomy, National Commission for Minority Educational Institutions (NCMEI) has issued elaborate guidelines to be acted upon by the State Government. NCMEI has till date issued 2502 minority status certificates.